

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) Facilities available to trading houses are enumerated in Chapter XVIII of the Import-Export Policy in force at present. These include, inter-alia, eligibility to get additional licenses on the basis of export performance and flexibility to import iron and steel items against additional licenses.

(c) SAIL proposes to export about 5 lakh tonnes of steel during 1990-91.

(d) Export earnings are not likely to match the foreign exchange requirements for financing the import bills of SAIL particularly in view of the modernisation programmes.

(e) Does not arise.

Establishment of a Bench of Kerala High Court at Trivandrum

823. SHRI T. BASHEER: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is any proposal for establishing a bench of Kerala High Court at Trivandrum; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Export of Spices

825. SHRI BALESHWAR YADAV: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are making efforts to increase the export of spices;

(b) if so, the details thereof;

(c) whether the export of spices is likely to decrease in the near future;

(d) if so, whether Government have looked into the reasons thereof; and

(e) if so, the finding thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) and (b). Yes, Sir. Various export promotion measures are undertaken by the Spices Board. These include (i) promotional measures in overseas markets through advertisement, participation in trade fairs and in buyer-seller meet, and through sales-cum-study delegations, etc.; (ii) various incentives such as grant of CCS, import replenishment licences, etc.; and (iii) various quality improvement measures, etc. etc.

(c) to (e). In the year 1989-90, shortfall is likely to occur in export of pepper and cardamom; in the former case due mainly to easy international supply position and consequent fall in prices and, in the latter case, on account of reduced production and consequent non-availability of adequate exportable surplus.

Status of Industry of Film Industry

826. SHRI BALESHWAR YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to declare film industry as an industry;

(b) if so, whether Government have arrived at any final decision in this regard; and